

C. A. T. Bench, JAIPUR

Date of Order

Orders

MPS 189 & 190/93 in
OA /91 (D 262/91)


21.6.93

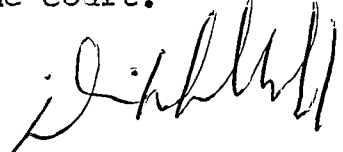
Present: Shri H.C. Ganeshia, counsel for the
petitioner/applicant.

Heard the learned counsel for the applicant.

The OA has not been registered so far and the registra-
tion was declined as the applicant failed to remove
the defects.

The applicant has prayed that the order
dated 29.10.92 be recalled. He has also prayed ~~xxx~~
for the condonation of delay in the matter of moving
this application. The application was filed on
11.1.93. The reasons given for the condonation of
delay are accepted as bonafide. The delay is condoned.
The order dated 29.10.92 is recalled. The applicant
shall remove the defects, if any, within one week
from today, failing which the OA shall stand dismissed
automatically without reference to the court.


(O.P. SHARMA)
MEMBER (A)


(D.L. MEHTA)
VICE CHAIRMAN

Copy sent to the app. counsel &
respondent on

vide _____

Date _____

